

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 31st January, 2023

No. LJ (B) 27/2022/6 – In the interest of public service and in exercise of the powers conferred by sub-section (2) of section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Additional District Magistrates within East Garo Hills District –

1. Smti Ripamchi N. Sangma, MCS, Additional Deputy Commissioner.
2. Shri Raymond Z.R. Shira, MCS, Additional Deputy Commissioner.

No. LJ (B) 27/2022/6-A, – In the interest of public service and in exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officer as the Executive Magistrate within East Garo Hills District –

1. Smti Ruby B.R. Sangma, MCS, Assistant Commissioner.

This notification shall come into immediate effect until further orders.

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(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

No. LJ (B) 27/2022/6-B,
Copy forwarded to:-

Dated Shillong, the 31st January, 2023

1. The Deputy Commissioner, East Garo Hills District, Williamnagar with reference to your letter No. EGH/JUDL-11/Del.MG.POW/2022/8, dated 18.01.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sangma
Deputy Secretary to the Govt. of Meghalaya,
* Law (B) Department.
